nt>

11.03 hrs.

Title: Adjourment Motion and Suspension of Question Hour regarding aggression on Iraq by the United States and UK Coalition Forces. (Motion disallowed)

...(*Interruptions*)

SHRI PRIYA RANJAN DASMUNSI (RAIGANJ): Sir, we have given notice for Adjournment Motion on the on-going crisis in Iraq...(*Interruptions*)

MR. SPEAKER: I have received several notices of Adjournment Motion and also a notice for suspension of Question Hour has been received by me. The notices on Adjournment Motion are on `Aggression on Iraq by the United States and UK Coalition Forces'. The notices have been received from the following Members. They are, Shri Ram Vilas Paswan, Shri Ramji Lal Suman, Shri Subodh Roy, Shri Basu Deb Acharia, Kunwar Akhilesh Singh, Shri G.M.Banatwalla, Shri Priya Ranjan Dasmunsi, Shri Jaipal Reddy, Shri Rupchand Pal, Shri Somnath Chatterjee and Shri Sunil Khan.

There is also a notice from Shri Basudeb Acharia, Shri Ajoy Chakraborty and Shri V.Radhakrishnan regarding an alleged attack by police on Members of Parliament while demonstrating in different parts of Kerala on 17th March, 2003.

Shri Ramdas Athawale also has given a notice regarding killing of a *dalit* in Nandurburg district in Maharashtra.

Shri J.S.Brar has given a notice regarding political murder of the former Home Minister of Gujarat. These are all the notices that I have received.

I have also received several notices regarding suspension of Question Hour for discussing `Aggression on Iraq by the United States and UK Coalition Forces'. These notices have been given by Shri Basu Deb Acharia, Shri Priya Ranjan Dasmunsi, Shri G.M.Banatwalla, Kunwar Akhilesh Singh, Shri M.O.H.Farooq, Shri Rupchand Pal, Shri K.H.Muniyappa, Shri E.M.S.Natchiappan and Shri Ram Vilas Paswan.

I have also received a notice from the hon. Minister of External Affairs. He wants to make a statement in the House on the same subject.

Therefore, when the issue will come up for a discussion here, â€¦

...(*Interruptions*)

श्री रामजीलाल सुमन (फिरोजाबाद) : अध्यक्ष महोदय, मंत्री जी के बयान से पहले इस विाय पर बहस होनी चाहिए और पहले हमारा पक्ष सुना जाए। â€¦ (व्यवधान) हम इस मामले में आपका संरक्षण चाहते हैं। â€¦ (व्यवधान) हमने इस सवाल पर कार्य स्थगन प्रस्ताव का नोटिस दिया है, इसलिए पहले हमारी बात सुनी जाए।â€¦ (व्यवधान)

MR. SPEAKER: Several notices for suspension of the Question Hour have been given. Why the Question Hour should be suspended is the question before us.

...(*Interruptions*)

MR. SPEAKER: Please sit down.

...(*Interruptions*)

MR. SPEAKER: Shri Basu Deb Acharia has given a notice for suspension of the Question Hour. Will he please tell me why he wants that the Question Hour should be suspended?

SHRI BASU DEB ACHARIA (BANKURA): We have given Adjournment Notices also against aggression by the United States of America on Iraq. In spite of our demand, the Government of India has not come forward with a condemnation of this US aggression on Iraq. Today is the 19th day of this aggression. Bypassing public opinion the world over, bypassing the UNO also, the United States of America has unilaterally attacked Iraq. They are destroying and are killing thousands and thousands of people. This is the most urgent matter today before us.

Everywhere people are agitating and demonstrating. In India also, in a number of places, demonstrations are taking place. This is a very urgent matter as a small country with a population of 2.5 crore people is being attacked. It is being bombed everyday killing the people, including children, and destroying the property. Hospitals are being bombed and children are being killed.

This is the most urgent matter. That is why we want that the Question Hour should be suspended and we should immediately take up the Adjournment Motion on this unprovoked attack on Iraq and the failure of the Government of India to take a clear stand on the issue.

श्री रामजीलाल सुमन : अध्यक्ष महोदय, मेरा कार्य स्थगन प्रस्ताव का नोटिस सबसे पहले नम्बर पर है। â€¦ (व्यवधान)

MR. SPEAKER: I am discussing only the suspension of the Question Hour. The next name in the list is Shri Priya Ranjan Dasmunsi.

SHRI PRIYA RANJAN DASMUNSI : From the Congress Party we gave the notice today to suspend the Question Hour not with the remote intention to disturb the proceedings of the House, but we felt as the principal Opposition Party that the biggest question on the first day of the resumed Session of Parliament is peace in the Middle-East, specially in Iraq, stoppage of the war and to refer back the entire matter to the United Nations once again in order to ensure the cease-fire.

We felt with great dismay that the Government of India is speaking in different voices through different Cabinet Ministers for the last few days, right from the day of recess till today. They are not attaching due importance to this issue and they have not understood the mood of the Indian people who stood for the freedom of every country and for the sovereignty of every country. The basic thrust of the Non Aligned Movement as enunciated by the first Government of this Republic is non-interference into anybody's political regime, leaving it to the people of the respective countries.

So, our Congress Party, once again makes it clear that war against Iraq violates all accepted canons of international law, and therefore, needs to be condemned.

Even at this hour, the Congress Party appeals that there should be immediate cessation of hostility against Iraq, and the whole matter once again should be referred back to the United Nations to find a peaceful and honourable solution, acceptable to all concerned parties. On the first day of the Session, had it been Pandit Jawaharlal Nehru, or had it been Shrimati Indira Gandhi, they would have come to the House and forced the Prime Minister to take the nation into confidence. This is what we expected today. We are sorry, we are missing that kind of legacy, the tradition that was followed by the Indian Government time and again in the matters of peace, and that too of getting world peace.

I am sorry, Mr. Speaker, Sir, nothing can be more important than this question of war against Iraq. Therefore, we mooted this Motion that the Question Hour should be suspended and the Iraq issue should be taken up, and taken up through Adjournment Motion. The External Affairs Minister should not make a statement. It is the Prime Minster who is collectively answerable to the nation, who should make a statement, and should take the House into confidence....(*Interruptions*)

SHRIMATI MARGARET ALVA (CANARA): The Prime Minister has said that if there is a war then he will come back....(*Interruptions*)

MR. SPEAKER: Shri G.M. Banatwalla.

...(*Interruptions*)

अध्यक्ष महोदय : हाउस ठीक तरीके से चल रहा है। I want to know as to why the Members of the Opposition want the suspension of the Question Hour.

SHRI G.M. BANATWALLA (PONNANI): Mr. Speaker, Sir, I have given notice for the suspension of the Question Hour to discuss the Iraq situation.

Sir, the aggression against Iraq by the United States and its Allies has reached a very critical stage. The deplorable aggression is in defiance of all international principles, of all canons of international law, of all world opinion, and of all humanitarian considerations.

Sir, the whole House must rise with a sense of urgency to demand an immediate end of the war and to demand that the United States and its Allied forces immediately withdraw from Iraq.

Sir, the weak, inadequate and ambiguous policy of our Government has rendered India irrelevant to international developments of serious and far-reaching consequences.

Sir, it is necessary that the whole House rises to demand an end to the war. It is necessary that the whole House rises to demand that this aggression must stop and the United States and its Allied Forces withdraw. President Bush must be tried as a war criminal. That is an absolute necessity. The United States must compensate Iraq. All sanctions against Iraq must be withdrawn. The situation is very critical. I have given an Adjournment Motion, and I would request you to suspend and dispense with this usual Question Hour on a matter of such burning problem, and to take up Adjournment Motion for the purpose of discussion.

Thank you, Sir.

कुंवर अखिलेश सिंह (महाराजगंज, उ.प्र.) : अध्यक्ष जी, अमरीका द्वारा इराक पर जिस बर्बरतापूर्ण तरीके से आक्रमण किया जा रहा है, उससे पूरी मानवता दहल उठी है। इराक ने भारत के सवाल पर अंतर्राट्रीय मंचों पर सदैव भारत का खुलकर साथ दिया है। पूरी दुनिया में जो इंसानियतपसंद लोग हैं, वे आज अमरीका और ब्रिटेन की इस बर्बरतापूर्ण कार्रवाई का आलोचना ही नहीं कर रहे हैं, बल्कि आज दुनिया के अधिकांश देशों ने अमरीका के इस कृत्य के खिलाफ निंदा प्रस्ताव पारित किये हैं। यह दुर्भाग्यपूर्ण स्थिति है कि पिछली बार भी सदन में सम्पूर्ण विपक्ष ने इस सरकार से बार-बार मांग की थी कि आप अमरीका के इस कृत्य के खिलाफ निंदा प्रस्ताव पारित करें, परंतु प्रधान मंत्री जी ने अपनी चालाकी की भाा से बार-बार विपक्ष के इस प्रस्ताव को नामंजूर कर दिया।

इसके बाद इन्होंने एक सर्वदलीय बैठक बुलाई। * उससे अमेरिका जैसे राट्रों का मनोबल बढ़ा है।

संसदीय कार्य मंत्रालय में राज्य मंत्री तथा पर्यटन और संस्कृति मंत्रालय में राज्य मंत्री (श्रीमती भावनाबेन देवराजभाई चीखलीया) : उन्होंने ऐसा नहीं कहा है।

* Expunged as ordered by the Chair.

MR. SPEAKER: I will remove those words from the record.

...(*Interruptions*)

कुंवर अखिलेश सिंह : मेरा आपसे विनम्र निवेदन है कि पूरी दुनिया अमेरिका के इस कृत्य को देख रही है। â€¦ (व्यवधान)

अध्यक्ष महोदय : अखिलेश जी, हमारे सामने जो प्रश्न है, वह इतना ही है कि प्रश्न काल क्यों स्थगित करें - आप इस विाय पर बोलिये। रामदास जी, आप बैठिये।

...(व्यवधान)

कुंवर अखिलेश सिंह : माननीय अध्यक्ष महोदय, अगर हम सच कह रहे हैं तो इनको तिलमिलाहट हो रही है। सच को स्वीकार करने का इनमें साहस होना चाहिए।

आज इराक में हजारों निर्दो नागरिकों को अमेरिका और ब्रिटेन की फौजों ने मौत के घाट उतार दिया है। अमेरिका और ब्रिटेन की यह कार्रवाई अपराध की तरह है। अमेरिका और ब्रिटेन को हमें युद्ध अपराधी घोाित करना चाहिए और आज इस सदन को सर्वसम्मति से अमेरिका के इस कृत्य के खिलाफ निन्दा प्रस्ताव पारित करना चाहिए। â€¦ (व्यवधान)

माननीय अध्यक्ष महोदय, हमने कार्य स्थगन प्रस्ताव का नोटिस दिया है जिसमें हमने आपसे आग्रह किया है कि प्रश्न काल समेत सदन की संपूर्ण कार्यवाही स्थगित करके इस विाय पर चर्चा करवाई जाए। यह अत्यंत अविलंबनीय लोक महत्व का विाय है और इससे ज्वलंत कोई प्रकरण नहीं है। पूरी दुनिया में इस युद्ध के माध्यम से अमेरिका तानाशाही का साम्राज्य कायम करना चाहता है इसलिए सदन की संपूर्ण कार्यवाही रोककर इस पर चर्चा कराने की अनुमति प्रदान करें।

SHRI K.H. MUNIYAPPA (KOLAR): Sir, war against Iraq is war against the human beings of the countries of the world. India, beginning from the time of Pandit Jawaharlal Nehru till today, is a peace-loving country and the Congress Working Committee has said that the war against Iraq violates all accepted canons of international law and, therefore, needs to be condemned. The Congress Party appeals that there should be an immediate cessation or cease-fire of the hostilities against Iraq and the whole matter should once again be referred back to the United Nations to find a peaceful and honourable solution acceptable to all the concerned parties. This is a serious matter. So, I request the hon. Speaker to suspend the Question Hour at this juncture.

SHRI E.M. SUDARSANA NATCHIAPPAN (SIVAGANGA): The entire world is now worried about the activities of the United States of America and the United Kingdom in the name of coalition forces. They are killing unarmed people. Millions of children are killed. Mothers are weeping everyday. Old people are weeping that their total generation is going to be lost by the invasion of the Americans. We want to become the Member of the Security Council, but, at the same time, we, the Indian Government, is not at all worried about it. They have not come forward with a clear statement. They have not asked the NAM to be convened so that, in the name of NAM, we can make the American forces withdraw from the soil of another nation. We are not doing it.

At the same time, we are looking at it as spectators. Our hon. Prime Minister is not coming forward with a clear statement telling that India is for peace, India is for non-invasion of any sovereign country and the people of the world should obey peaceful means. The United Nations' Charter is to be respected. The legal means which are given in the United Nations' Charter are not at all followed by the so-called superpower. Why should we be afraid of the United States when Pakistan is waived of one billion dollars and when our enemies are given all help? Our people, the Indian people, are killed in Kashmir. Our people are killed in Maharashtra by the so-called ISI.

But we do not have any voice to say to the U.S., 'Look, you are creating all the trouble in our soil and you are creating all the trouble everywhere'. Tomorrow, Shri Vajpayee may be replaced by somebody by America and may say that it is worried about Shri Vajpayee. The Congress Party in its Working Committee has passed a Resolution. I may be permitted to read a portion of it. It says:

> "The Congress calls for an immediate end to hostilities to give another opportunity to the United Nations system to secure full adherence to the relevant UN Security Council Resolutions by Iraq as repeatedly offered by Iraq itself. The relevant UN Resolutions do not call for regime change but disarmament of Iraq of its remaining Weapons of Mass Destruction, if indeed it has any. The goal is best achieved by the resumption of inspection process which was proceeding satisfactorily until it was interrupted by unilateral military action, not in consonance with the UN Charter and without the UN Security Council authorisation."

Why is the humanity now looking at one force only? Now, the Question Hour has to be suspended because every minute people's life is destroyed by the U.S. Army. That should be stopped. That is why we want to say that the Question Hour should be suspended and this House should be heard. This House which is an apex institution of the biggest democracy should be heard by the entire world and the entire humanity.

SHRI RUPCHAND PAL (HOOGLY): Sir, the failure of the Government of India to outright condemn the barbaric military aggression on Iraq and on the Iraqi people, in gross violation of all civilised norms, in violation of the international laws, in violation of the UN Charter, has resulted in our isolation from the world community. This failure to condemn is not only isolating us from our friends but also from the swelling public opinion. Iraq has always been our friend and when such a country is being attacked and so mercilessly bombarded daily for the last nineteen days, the least we demand from this Government is that it should outright condemn this military aggression, this barbaric aggression, on Iraq. This great nation, which has a great and glorious heritage of anti-imperialist struggle, which has championed the cause of anti-imperialism, is deviating. This Government is practising a marked deviation from that path. It is most regrettable. This Government is getting more and more irrelevant in the world community.

In such a situation, we have submitted an Adjournment Motion so that this matter could be taken up urgently for consideration. We should unitedly voice the opinion and it should be reflected through a Resolution which would not only condemn this military aggression but also urge them to stop this war or act of aggression and that everything should be settled at the United Nations only.

SHRIMATI MARGARET ALVA : We want a full debate.

MR. SPEAKER: Shri Ram Vilas Paswan wants to make an argument.

...(*Interruptions*)

MR. SPEAKER: Hon. Members, please sit down.

...(*Interruptions*)

MR. SPEAKER: I am listening to the argument as to why the Question Hour should be suspended. Shri Ram Vilas Paswan can make his argument.

...(*Interruptions*)

SHRIMATI MARGARET ALVA : Sir, I am on a point of order. ...(*Interruptions*) What do they intend to do? They have circulated a Supplementary List of Business saying that the Minister is going to make a statement.

Sir, you have not yet decided on the Adjournment Motion. So, how can they circulate the Supplementary List of Business for making a statement when the whole House desires to have a full discussion on this issue?

MR. SPEAKER: There is no point of order. Please take your seat.

डॉ. विजय कुमार मल्होत्रा (दक्षिण दिल्ली) : अध्यक्ष महोदय, हमें भी बोलने का मौका दीजिए। एक ही बात को तीन-तीन, चार-चार बार कहा जा रहा है। आप हमें अपनी बात कहने का मौका नहीं दे रहे हैं। â€¦ (व्यवधान)

MR. SPEAKER: Dr. Vijay Kumar Malhotra, there are eight Members who have given notices for suspension of Question Hour. After allowing all those Members, I am going to permit you.

डॉ.विजय कुमार मल्होत्रा : हम अपोज तो कर सकते हैं। â€¦ (व्यवधान)

श्री राम विलास पासवान (हाजीपुर) : अध्यक्ष महोदय, पहली बात यह है कि जिस इश्यू पर आप चर्चा करवा रहे हैं कि क्वैश्चन ऑवर सस्पेंड किया जाए या नहीं, â€¦ (व्यवधान)

MR. SPEAKER: That is the question before us.

श्री राम विलास पासवान (हाजीपुर) : उस इश्यू के ऊपर मंत्री जी द्वारा स्टेटमैंट देने संबंधी एक पेपर आपके सचिवालय द्वारा जारी किया गया है। मैं समझता हूं कि जब यह सदन का मामला है, तो सदन को फैसला करना चाहिए कि इसे एडजर्नमैंट मोशन के रूप में लिया जाये या पहले मंत्री जी वक्तव्य दें और उनके स्टेटमैंट के बाद चर्चा हो। यह उचित नहीं है। â€¦ (व्यवधान) मैंने क्वैश्चन ऑवर के सस्पेंशन का नोटिस दिया है। यह मामला सिर्फ इराक और अमेरिका तक सीमित नहीं है। अभी चार दिन पहले, जिन लोगों ने टी.वी, देखा है, उन्हें मालूम होगा कि राट्रपति बुश ने कहा था कि हमको पहले इराक से निपटने दीजिए, उसके बाद हम हिन्दुस्तान और पाकिस्तान का मामला सार्ट आउट करवायेंगे। विदेश मंत्री यशवन्त सिन्हा जी, इसका मतलब यह है कि हिन्दुस्तान पाकिस्तान का मामला आप सार्ट आउट नहीं करेंगे, भारत का प्रधान मंत्री और पाकिस्तान का राट्रपति यह मामला सार्ट आउट नहीं करेगा, जब अमेरिका वहां जीतेगा तब राट्रपति बुश अपने टर्म्स पर हिन्दुस्तान और पाकिस्तान का मामला या कश्मीर का मामला सॉल्व करने वाले हैं। उस समय आपको कोई नैतिक अधिकार नहीं रहेगा कि संसार के सामने जाकर आप इसकी निंदा कर सकें। इसलिए यह मामला सिर्फ इराक का नहीं है। इराक हमारा दोस्त रहा है। वह मुस्लिम राट्र है लेकिन हिन्दुस्तान पाकिस्तान का मामला जब भी उठा, उसने रिलिजन को नहीं देखा और हमेशा हमारा साथ दिया। आज हमको सस्ते दर पर तेल मिल रहा है, उसका सबसे बड़ा कारण इराक ही है। आज हमारे उस मित्र राट्र के ऊपर हमला हो रहा है और हम यहां प्रवचन दे रहे हैं। आज वहां यू.एन.ओ. की धज्जियां उड़ाई जा रही हैं। आज यू.एन. ओ. की सिक्योरिटी काउंसिल बिल्कुल डिफंक्ट हो गयी है। ऐसी परिस्थिति में हम कहां खड़े हैं, यह देश और सदन को सोचने की आवश्यकता है।

मैं राट्रपति बुश की निंदा करता हूं। हमने हिटलर को नहीं देखा, मुसोलिनी को नहीं देखा लेकिन हिटलर से भी विभत्स रूप आज राट्रपति बुश में दिखाई पड़ रहा है। â€¦ (व्यवधान) जहां मैं राट्रपति बुश की निंदा करता हूं वहीं मैं अमेरिकी जनता को सैल्यूट भी करता हूं क्योंकि अमेरिकी जनता बिना अपनी सरकार की परवाह किये रोड पर निकली है। आस्ट्रेलिया की जनता रोड पर निकली है। वहां की जनता प्रधान मंत्री का घेराव कर रही है, सरकार को घेर रही है। यू.के. की पार्लियामैंट का टी. वी. पर हमने सीन देखा है। वह सीन हमारी संसद के सीन से भी बदतर है, जिस तरीके से उन्होंने इराक के सवाल पर गुस्सा जाहिर करने का काम किया है। लेकिन हमें प्रधान मंत्री के वक्तव्य को देखकर अफसोस है। 12 मार्च को प्रधान मंत्री जी ने वक्तव्य दिया था, जब आपने स्पेशल केस में प्रधान मंत्री जी के वक्तव्य पर स्पष टीकरण देने के लिए आपने उन्हें एलाऊ किया था। जब उनसे स्पटीकरण मांगा गया तो प्रधान मंत्री जी ने लॉस्ट में यही कहा था - मैं आशा करता हूं कि युद्ध नहीं होगा इसलिए इस सवाल पर जवाब देने की जरूरत नहीं पड़ेगी। जब माननीय सदस्यों ने हल्ला किया कि युद्ध होगा तब आप क्या करेंगे, मेरे बगल में श्री बसुदेव आचार्य जी बैठे हैं, उस समय उन्होंने कहा था कि आप इसकी निंदा क्यों नहीं करते। प्रधान मंत्री जी ने कहा - अध्यक्ष महोदय, मुझे विश्वास है कि एक तरफा कार्र वाई नहीं होगा। जब कुछ होगा तब निंदा करेंगे। यह 12 मार्च की बात है, जो रिकार्ड में है। प्रधान मंत्री जी ने तब कहा था कि हम निंदा करेंगे। उसके बाद प्रधान मंत्री जी ने ऑपोजिशन लीडर्स की एक बैठक बुलाई। उसमें भी आप निंदा प्रस्ताव पास नहीं करते हैं। आप कितनी दूरी तक जाना चाहते हैं ? आपने स्वयं कहा था कि कुछ होगा तब हम निंदा करेंगे। आज वहां मासूम बच्चे मारे जा रहे हैं, मासूम नागरिक मारे जा रहे हैं। वहां कहीं कोई रासायनिक हथियार, वैपेन्स का पता नहीं चल पाया है। उसके बावजूद भी भारत सरकार की ढुलमुल नीति है।

मैं एक ही बात कहना चाहूंगा। कवि दिनकर ने हा था कि --

"समर शेा है, नहीं पाप का,

भागी केवल व्याध,

जो तटस्थ है समय लिखेगा,

उसका भी अपराध।"

इसलिए एन.डी.ए. की जो सरकार है, श्री अटल बिहारी वाजपेयी जी प्रधान मंत्री हैं,

मैं कहना चाहता हूं कि इतिहास भविय में आपको माफ नहीं करेगा। इतिहास में आपकी सरकार का नाम काले अक्षरों में लिखा जाएगा।

डॉ. रघुवंश प्रसाद सिंह (वैशाली) : अध्यक्ष महोदय, तमाम लोगों की नजर हम पर लगी हुई है।...(व्यवधान) इसलिए क्वैश्चन ऑवर सस्पेंड किया जाए और इराक पर अमरीका द्वारा हमला करके युद्ध करने के खिलाफ अमरीका की निंदा की जाए। ...(व्यवधान) महोदय, सदन में क्वैश्चन ऑवर सस्पेंड करके इस पर बहस कराई जाए और अमरीका की निंदा हो, ऐसा प्रस्ताव पारित होना चाहिए। ...(व्यवधान)

अध्यक्ष महोदय : मैं इतने मैम्बर्स को भााण करने का मौका देता हूं तो आप मुझे बोलने का मौका देंगे या नहीं देंगे? कृपया आप लोग बैठिए।

I have heard the hon. Members who have expressed their anxiety about the issue of Iraq. I really understand the importance of this subject. I also understand that normally we do not permit the suspension of Question Hour. I am thinking that the issue being very serious, this particular matter can be taken up on a priority basis. Before I take a decision, since Dr. Vijay Kumar Malhotra has expressed his desire to speak, I am allowing him to speak on the suspension of Question Hour, considering the importance of the problem.

श्री रामजीलाल सुमन : अध्यक्ष महोदय, हम लोगों का कार्य स्थगन प्रस्ताव का नोटिस है।â€¦ (व्यवधान)

MR. SPEAKER: Please sit down.

...(*Interruptions*)

डॉ. रघुवंश प्रसाद सिंह : अध्यक्ष महोदय, क्वैश्चन ऑवर सस्पेंड किया जाए।â€¦ (व्यवधान)

अध्यक्ष महोदय : मल्होत्रा जी, आप बोलिए।

...(*Interruptions*)

MR. SPEAKER: Please sit down. I am going to take a decision on the suspension of Question Hour. Before I take a decision on that, I would permit Shri Mulayam Singh and also Shri Somnath Chatterjee to speak.

श्री मुलायम सिंह यादव (सम्भल) : अध्यक्ष जी, हम उनको बोलने से रोकना नहीं चाहते।â€¦ (व्यवधान)

अध्यक्ष महोदय : मुलायम सिंह जी, मैं आपको भी इजाजत दूंगा।

...(*Interruptions*)

MR. SPEAKER: This is more than enough. यह आप लोग क्या कर रहे हैं? आप लोग क्या हाउस नहीं चलने देना चाहते ? आप बैठिए।

...(*Interruptions*)

MR. SPEAKER: Dr. Raghuvansh Prasad Singh, you are a Member of the Panel of Chairmen. You must understand. आप समझते नहीं हैं। आप इतने पुराने मैम्बर हैं। आप बैठिए। मल्होत्रा जी, आप बोलिए।

...(*Interruptions*)

अध्यक्ष महोदय : केवल मल्होत्रा जी की बात रिकार्ड पर जाएगी। बाकी और किसी का रिकार्ड पर नहीं जाएगा। नारे भी रिकार्ड पर नहीं जाएंगे।

...(व्यवधान) *

अध्यक्ष महोदय : रघुवंश जी, ऐसा मत सोचिए कि आपकी आवाज ज्यादा है, इसलिए आप कभी भी बोल सकते हैं। यह बात अच्छी नहीं है। दो बार मैंने आपको सुना है, बार-बार नहीं सुनूंगा। मल्होत्रा जी, मैं आपको इजाजत देता हूं, आप बोलिए।

डॉ. विजय कुमार मल्होत्रा : अध्यक्ष जी, इराक पर अमेरिका और ब्रिटेन द्वारा जिस प्रकार बर्बर कार्रवाई की गई है, उसकी जिन शब्दों में यहां पर आलोचना और निंदा की गई, मैं उससे कहीं ज्यादा कठोर शब्दों में अमेरिका और ब्रिटेन द्वारा इराक पर किए गए आक्रमण की निंदा करता हूं। इस विाय पर सारा देश एकमत है। अमेरिका और ब्रिटेन ने न केवल इराक पर आक्रमण कियाâ€¦(व्यवधान) अध्यक्ष जी, अमेरिका और ब्रिटेन को किसी ने यह अधिकार नहीं दिया कि वह यू.एन.ओ. को इर्रेलेवेंट करें।

श्री कांति लाल भूरिया (झाबुआ) : यह बात प्रधान मंत्री जी को कहनी चाहिए।

डॉ.विजय कुमार मल्होत्रा : मैं अपनी पार्टी का व्यू रख रहा हूं। सरकार को जो कहना है, वह कहेगी।

अध्यक्ष महोदय : आप प्रश्न काल सस्पेंड हो या न हो, इस बारे में कहें।

डॉ.विजय कुमार मल्होत्रा : मैं वही कह रहा हूं कि अमेरिका और ब्रिटेन दुनिया के कोई दरोगा नहीं हैं, वे दुनिया के मालिक नहीं बन बैठे हैं। यू.एन.ओ. को एक तरफ करके, बिना उसकी अनुमति के दूसरे देश पर हमला करना, यह यू.एन.ओ. की भी हत्या के समान है, मानवता की हत्या है तथा सभ्यता के खिलाफ है। जब सारा देश इस विाय पर एक है तो हम इस बात पर क्यों आपस में मतभेद पैदा कर रहे हैं।â€¦(व्यवधान)

श्री रामजी लाल सुमन : अध्यक्ष महोदय, सरकार की ओर से प्रस्ताव आना चाहिए।â€¦(व्यवधान)

MR. SPEAKER: He is a Member of this House. He has every right to speak.

...(*Interruptions*)

* Not Recorded.

MR. SPEAKER: Dr. Vijay Kumar Malhotra, whatever you are saying is going on record. Please go ahead.

...(*Interruptions*)

अध्यक्ष महोदय : उनको अधिकार है बोलने का। ऐसे कैसे हो सकता है कि आपको ही अधिकार हो, उनको न हो। आप बैठिए और मल्होत्रा जी आप अपनी बात खत्म करें।

डॉ. विजय कुमार मल्होत्रा : जब ये सब लोग बोल रहे थे, तो हमने किसी को बीच में नहीं टोका था। यह नहीं चल सकता कि इनकी बात हम सुनें और ये हमारी बात न सुनें।â€¦(व्यवधान)

अध्यक्ष महोदय : आप जो कहेंगे, वही रिकार्ड पर जाएगा। आप बोलते रहें।

डॉ. विजय कुमार मल्होत्रा : चाहे सद्दाम हो, चाहे बिन लादेन हो या अल कायदा हो, इन सबको पैदा करने वाला अमेरिका ही है। अमेरिका ने ही पहले तालिबान और बिन लादेन को पैदा किया और उनको हथियार दिए। अमेरिका ने ही ये भस्मासुर पैदा किए। पहले वह भस्मासुर पैदा करता है और बाद में हमला करता है। इराक में इन्नोसैंट लोग और बच्चे मर रहे हैं इसलिए युद्ध बंद होना चाहिए। मुझे आश्चर्य होता है कि जब इस तरह की कहानियां प्रकाश में आ रही हैं कि वहां छोटे-छोटे बच्चे युद्ध में मारे जा रहे हैं, लोग मारे जा रहे हैं, तो उनके ऊपर हम क्यों राजनीति कर रहे हैं।â€¦(व्यवधान)

श्री रामजी लाल सुमन : यह घोर आपत्तिजनक है।â€¦(व्यवधान)

SHRI PRIYA RANJAN DASMUNSI : Sir, I totally object to this. ...(*Interruptions*)

SHRI SOMNATH CHATTERJEE (BOLPUR): Mr. Speaker, Sir, what is this going on? ...(*Interruptions*)

MR. SPEAKER: Dr. Vijay Kumar Malhotra, let me know your opinion about the suspension of Question Hour.

...(*Interruptions*)

डॉ. विजय कुमार मल्होत्रा : हमारी पार्टी सत्ता में है।â€¦(व्यवधान) कभी ये लोग कहते हैं कि प्रधान मंत्री जी को निंदा करनी चाहिए। हमारी पार्टी ने इन्दौर में एक प्रस्ताव पास किया है। हम चाहते हैं कि लड़ाई बंद हो, लेकिन क्या एक घंट में प्रश्न काल के चले बिना, यहां प्रस्ताव पास करने से ही अमेरिका युद्ध बंद कर देगाâ€¦(व्यवधान)

MR. SPEAKER: Nothing will go on record except what Dr. Vijay Kumar Malhotra says.

*(Interruptions)**

MR. SPEAKER: No slogan should be taken on record.

*(Interruptions) **

डॉ. विजय कुमार मल्होत्रा : अमेरिका ने पाकिस्तान का पहले एक करोड़ डालर का कर्जा माफ किया और अब पांच हजार करोड़ रुपए का कर्ज भी पाकिस्तान का माफ कर दिया है - यह किस खुशी में किया है।â€¦(व्यवधान)

इसलिए मैं कहना चाहूंगा कि इस पर हम कोई राजनीति न करे। सारा देश एक है और सभी को अपनी बात कहने की इजाजत दी जाए।â€¦(व्यवधान) कवैश्चन आवर अगर सस्पैंड हो जाएगा तो क्या लड़ाई बंद हो जाएगी, युद्ध बन्द हो जाएगा। â€¦(व्यवधान) आप यहां राजनीति क्यों कर रहे हैं। आपको इराक में मरने वाले छोटे-छोटे बच्चों से भी हमदर्दी नहीं है। आप बच्चों की हत्या के ऊपर यहां राजनीति कर रहे हैं। â€¦(व्यवधान)

अध्यक्ष महोदय : मुलायम सिंह जी, अब आप बोलिये।

डॉ. विजय कुमार मल्होत्रा : मुलायम सिंह जी, हम आपकी बात को आराम से सुनते हैं लेकिन आपके आदमी जब हम बोलते हैं तो खड़े हो जाते हैं।

MR. SPEAKER: Please sit down. Let Shri Mulayam Singh Yadav speak now.

श्री मुलायम सिंह यादव : अध्यक्ष जी, इससे ज्यादा महत्वपूर्ण सवाल आज सदन के सामने कोई नहीं हो सकता है। आज यह सवाल केवल इराक का नहीं रह गया है बल्कि पूरी दुनिया को इससे खतरा पैदा हो गया है। यूएनओ की अवेहलना करके अमरीका ने इराक पर हमला किया है। यूएनओ के निरीक्षकों द्वारा प्रथम रिर्पोट 27 जनवरी को, दूसरी रिर्पोट 25 फरवरी को और तीसरी रिर्पोट 7 मार्च को सुरक्षा परिाद को भेजी गई कि इराक हथियार निरीक्षकों को सहयोग कर रहा है तथा निरीक्षकों ने यह भी साफ कह दिया कि वहां कहीं भी घातक हथियार नहीं मिले, फिर भी हमला किया गया। इसमें किसी भी दल की तरफ से राजनीति नहीं की जानी चाहिए। यह किसी दल विशेा या पक्ष विशेा का सवाल नहीं है। सवाल यह है कि यह हमला इराक तक सीमित नहीं है। कल हमारे देश का सबसे बड़ा अपमान तब हुआ जब अमरीका ने धमकी दी कि आतंकवाद के नाम पर भारत पाकिस्तान पर हमला नहीं कर सकता। यह अमरीका की पूरी तानाशाही है। वह इराक तक सीमित नहीं रहेगा । मैं रामदास जी से सहमत हूं कि वह पाकिस्तान के बहाने हिंदुस्तान पर हमला करेगा और पाकिस्तान की मदद करेगा। इसलिए मल्होत्रा साहब, हम राजनीतिक रोटियां नहीं सेंक रहे हैं। हम कहना चाहते हैं कि आज इससे ज्यादा महत्वपूर्ण सवाल सदन के सामने दूसरा नहीं हो सकता है। इसलिए प्रश्नकाल स्थगित करना चाहिए और सदन को अमरीका की कार्यवाही के खिलाफ निंदा प्रस्ताव पास करना चाहिए। निंदा प्रस्ताव ही नहीं, बल्कि अमरीका को युद्ध अपराधी भी घोाित करना चाहिए। आज हिंदुस्तान को मौका मिल रहा है कि हिंदुस्तान गुटनिरपेक्ष देशों का नेतृत्व करे, उन्हें एकमंच पर एकत्रित करे। इससे अमरीका द्वारा की गयी कार्यवाही के खिलाफ दुनिया के जितने भी पिछड़े और गरीब देश हैं, गुटनिरपेक्ष देश हैं उनमें हिम्मत बंधेगी। जब भी कोई महत्वपूर्ण मामला आया है तो इराक ने हमेशा भारत का साथ दिया है जबकि अमरीका ने महत्वपूर्ण मामलों पर हमेशा ही भारत को उलझाया है। इसलिए यहां सिर्फ आजादी का सवाल नहीं है बल्कि सारे गुटनिरपेक्ष देशों को इकट्ठा करके भारत को उनका नेतृत्व करना चाहिए। अगर सरकार ऐसा नहीं करना चाहती तो हम विपक्ष से कहेंगे कि उन्हें एकजुट होकर, गुटनिरपेक्ष देशों को दिल्ली या किसी स्थान पर आमंत्रित करके, अमरीका के खिलाफ खड़ा हो जाना चाहिए। आज हिंदुस्तान को मौका है, वह नेतृत्व कर सकता है लेकिन यह सरकार पता नहीं क्यों पीछे हट रही है। हां, ठीक है, आपकी पार्टी कुछ प्रस्ताव पास कर रही है लेकिन पूरी दुनिया की जनता अमरीका के इस कृत्य और अपराध के खिलाफ है, वह अमरीका को अपराधी मानती है, उसने अपराध किया है और हम भी अमरीका को अपराधी मानते हैं। उसने अपराध किया है। दो महीने, छः महीने के बच्चे, गर्भवती औरतें, बूढ़े और नौजवान - न जाने कितने हजारों की संख्या में वह निर्दोाों की हत्या कर रहा है। अमरीका की जनता, इंग्लैंड की जनता और सारी दुनिया की जनता आज सड़कों पर हैं और विरोध कर रही है, इसलिए इस सरकार को इस अवसर को नहीं गवांना चाहिए। निन्दा के प्रस्ताव तक सीमित नहीं रहना चाहिए। हम तो कहेंगे कि कम से कम यह सरकार फैसला करे कि देश में जितना भी अमरीका द्वारा निर्मित सामान है, उसको लेना बन्द करे। कम से कम यही काम करें, तो अमरीका अपने आप ठीक हो जाएगा। हम तो कहेंगे कि अगर सरकार ऐसा नहीं करती है, तो विपक्ष के लोग जहां कहीं भी अमरीका का सामान है, वहां आग लगाना शुरु कर दें। उस सामान का बहिकार करना चाहिए। अमरीका दादागिरी कर रहा है। भारतवा किसी से कमजोर नहीं है, लेकिन हिंसा की भावना जनता में पैदा की जा रही है। इससे ज्यादा महत्वपूर्ण, इससे ज्यादा गम्भीर और इससे ज्यादा खतरनाक अन्य कोई मामला नहीं हो सकता है। हिन्दुस्तान को इस घटना से सबसे ज्यादा खतरा है। लड़ाई से सबसे ज्यादा नुकसान हिन्दुस्तान को है।

इसलिए, अध्यक्ष महोदय, आप कृपा करके इस महत्वपूर्ण सवाल को गम्भीरता से लेते हुए प्रश्नकाल को स्थगित कर इस विाय पर तुरन्त चर्चा करानी चाहिए।

SHRI SOMNATH CHATTERJEE : Sir, it is rightly proclaimed that we are the largest democracy in the world. I want to ask everybody most humbly: is there any urgent issue before the world today than this naked aggression which is going on in Iraq for the last 19 days? Why are we asking for an immediate discussion on this issue? What has been our response?

Firstly, it was decided that we want to take a middle path. What can that middle path be? If there is a war, then you have to make your position very clear. The hon. Prime Minister remained non-committal. Then, when the issue came up for condemnation, he said, `when the war starts, then we shall condemn it.' That did not come forward.

When the All-Party meeting was there, I remember, even the allies of the NDA -- Shri Chandra Kant Khaire and

---

* Not Recorded

many others -- almost unanimously said, `we should condemn and pass a Resolution'. I am sure, my friends, who were present there, will support me. Even then they could only go up to the word `deplore'. We said, `no, we are not satisfied with that'. How can we accept the seriousness of this Government's attitude on this issue?

Sir, today, we have got the spectacle. I felt ashamed as an Indian that the Government of America, the U.S. President or Vice-President or somebody is threatening our hon. Minister of External Affairs, challenging his statement and saying, `no you cannot do this; you cannot take it.' This is their hegemonistic attitude. They can declare anybody as their enemy and can go and walk in there. A friendly nation like Iraq is being decimated. Children and innocent people are being killed.

Sir, what is happening in this great country of ours? We are keeping quiet. I find something is coming out, even when there is a difference of opinion. What happened in Indore? However, that is not the response of the Government of India. ...(*Interruptions*) Will this country sit quietly? Will the greatest forum of this country sit here quietly and go through the Question Hour? This is not a question of only suspending the Question Hour, but this is a question of expressing the great resolve of this great country. We have repeatedly requested the Government at an All-Party meeting on this important issue during the last Session break and today also we are requesting. But there is a total silence from the Government. I would have understood if they had come forward with a draft Resolution condemning this attack on Iraq and the current situation in Iraq. If the Government had the courage to stand up against America, then they would have come forward with a Resolution condemning this naked aggression. Not only that, this country should have sent, at least humanitarian aid to Iraq. Have they done it? We thought that the Government of India would send the troops for the purpose of protecting people, at least, to show our principled objection to this war. But this Government is sitting quietly and we have to listen to lectures from Dr. Vijay Kumar Malhotra today, whatever he is talking about....(*Interruptions*)

You have to listen because you have to have some senses. This is too much.

DR. VIJAY KUMAR MALHOTRA: You also have to listen.

SHRI SOMNATH CHATTERJEE : Now today, I would have understood, but the Government is sitting quietly. He may be the BJP's spokesman; he is not the Government's spokesman. What are these Ministers doing? If anybody protests, he loses his job. I congratulate Shri Ram Naik, a good friend of ours, for completing 25 years in Parliament, but he has to take up cudgels for the innocent people of Iraq.

Sir, there is this hegemonistic attitude, this policy, this principle of changing the regime of a country just because America wants it. Is this going to be the international rule? Shri Divgijay Singh attends those meetings and keeps quiet. He does not say anything. ...(*Interruptions*)

SHRI PRAKASH MANI TRIPATHI (DEORIA): I would like to ask Left Parties, what happened in ...(*Interruptions*)

SHRI SOMNATH CHATTERJEE : Therefore, we demand an immediate discussion. We demand a resolution of this House so that India's view is made clearly known. ...(*Interruptions*) We oppose this, we condemn this and we demand withdrawal of American forces, these forces of aggression on Iraq. Our demand is that this has to be done.

MR. SPEAKER: Prof. Ummareddy Venkateswarlu.

...(*Interruptions*)

SHRI PRAKASH PARANJPE (THANE): Sir, these Communists were supporting China openly. ...(*Interruptions*)

MR. SPEAKER: Please sit down.

...(*Interruptions*)

SHRI SOMNATH CHATTERJEE : Sir, this is the attitude. â€¦ (*Interruptions*)

श्री मदन लाल खुराना (दिल्ली सदर) : भारतीय जनता पार्टी ने अमेरिका को कॉन्डेम किया। â€¦ (व्यवधान) लेकिन आपने 1962 में क्या किया था? â€¦ (व्यवधान)

MR. SPEAKER: Prof. Ummareddy Venkateswarlu.

...(*Interruptions*)

PROF. UMMAREDDY VENKATESWARLU (TENALI): Mr. Speaker, Sir, the US and coalition forces' attack on Iraq needs to be summarily condemned by any democratic country. ...(*Interruptions*)

SHRI KHARABELA SWAIN (BALASORE): Sir, I am on a point of order. ...(*Interruptions*)

MR. SPEAKER: What is your point of order?

...(*Interruptions*)

PROF. UMMAREDDY VENKATESWARLU : Sir, I particularly consider ...(*Interruptions*) Sir, the Telugu Desam Party considers that expression of virtue of India is already there and it needs to be done. ...(*Interruptions*)

MR. SPEAKER: Please sit down.

...(*Interruptions*)

MR. SPEAKER: I have permitted Shri Venkateswarlu to speak. You are on a point of order, but the Member of your own Party does not allow you to raise the point of order.

...(*Interruptions*)

MR. SPEAKER: He wants to raise a point of order.

...(*Interruptions*)

SHRI KHARABELA SWAIN : Sir, my point of order is under Rule 58. ...(*Interruptions*)

SHRI PRIYA RANJAN DASMUNSI : How can he raise a point of order during Question Hour? ...(*Interruptions*)

MR. SPEAKER: The Question Hour has not started yet.

...(*Interruptions*)

MR. SPEAKER: We are discussing whether Question Hour should be suspended.

...(*Interruptions*)

PROF. UMMAREDDY VENKATESWARLU : Sir, TDP in its meeting of politburo and also the State Executive ...(*Interruptions*)

MR. SPEAKER: After Prof. Venkateswarlu finishes, I will permit you to speak.

...(*Interruptions*)

PROF. UMMAREDDY VENKATESWARLU : Mr. Speaker Sir, the aggression on Iraq by the coalition forces of United States of America and Britain need to be condemned summarily, at the earliest possible moment. Sir, it is not a question of ...(*Interruptions*).

श्री रामजीलाल सुमन : अध्यक्ष महोदय, आप हाउस को व्यवस्थित कीजिए। ये लोग जानबूझकर ऐसा कर रहे हैं। जब इंदौर में इनकी सरकार ने प्रस्ताव पारित कर दिया और इसकी निंदा की है तो फिर सरकार को क्या दिक्कत है।â€¦ (व्यवधान)

MR. SPEAKER : Please let there be order in the House. Please sit down. Let everybody sit down. Shri Venkateswarlu, I have permitted you to speak. You go ahead.

...(*Interruptions*)

MR. SPEAKER : I have permitted Shri Venkateswarlu to speak. Let him speak.

...(*Interruptions*)

अध्यक्ष महोदय : इस विाय में जब बहस होगी, तब आप बोलिये। I will allow you to speak when the discussion starts, and not now.

PROF. UMMAREDDY VENKATESWARLU : Sir, in the recently convened meetings of the politburo of the Telugu Desam Party (TDP), and also the State Executive, they have summarily condemned the attitude of Britain and USA; and their aggression on Iraq. Here this aggression is not merely on the military forces of Iraq, but it is an attack and aggression on the humanitarian aspect of the whole world. It is an aggression to establish the supremacy of some supreme power. Sir, it is an attack which is the outcome of the violation of the UN norms. It is an aggression violating all the international norms and the international laws. Sir, here, the whole world cannot be guided by the norms of the US. So, at the earliest possible time, we will have to condemn this. Sir, TDP would have been happy had the Government called for a Special Session on the very next day of this attack and condemned this issue. This condemnation is an expression of the solidarity of this country on this particular occasion. It is not only a question of postponing the Question Hour, but we will have to do it. There is no other go. Even after reconvening of this Session, if we do not go in for immediate condemnation of this barbaric attitude and just waste our time on procedures like whether the Question Hour is to be suspended or not, then the comity of nations will not forgive us. So, on behalf of the TDP without standing on the issue of procedures, I would like to say that the Adjournment Motion should be admitted, and the issue discussed. We will have to express our solidarity on this issue. It is not only a question of Opposition Parties raising the adjournment issue, but it would have been better had the ruling party itself set a very good convention of coming up with an Adjournment Motion.

SHRI KHARABELA SWAIN : Sir, I am on a Point of Order.

...(*Interruptions*)

MR. SPEAKER : This is the Question Hour. I have already told, let the Question Hour be started. Therefore, there cannot be a Point of Order because during the Question Hour we do not permit a Point of Order.

...(*Interruptions*)

SHRI KHARABELA SWAIN : Sir, I raised the Point of Order even before you started the Question Hour. You told that you will allow me afterwards. You yourself said that the Question Hour has not started, and that you are only seeking the opinion of the hon. Members as to whether the Question Hour should be suspended. That is what you said, Sir.

12.00 hrs.

You said that you would give me the permission to speak after listening to the views of Prof. Venkateswarlu. Sir, the 'point of order' should get the precedence over other things.

MR. SPEAKER: If you want to raise a point of order regarding the Adjournment Motion, it can be permitted.

SHRI KHARABELA SWAIN: That is what exactly I am raising. My point of order is with regard to Rule 58, and I am reading the Rule.

> "The right to move the adjournment of the House for the purpose of discussing a definite matter of urgent public importance shall be subject to the following restrictions, namely:--"

...(*Interruptions*)

SHRI ANIL BASU (ARAMBAGH): Sir, have you allowed him to speak?

SHRI PRIYA RANJAN DASMUNSI : What you are quoting pertains to admission of the Notice and not about suspension. Therefore, it is irrelevant. We are discussing about suspension of the Question Hour and not about admission of the Notice of Adjournment Motion. Therefore, it is irrelevant. ...(*Interruptions*)

SHRI KHARABELA SWAIN : Then Sir, come to Para V. The Rule says,

> "The motion shall not revive discussion on a matter which has been discussed in the same session."

We had discussed this Iraq issue on the 17th of February, in this Budget Session, which is continuing. In the first part of the Session, we had already discussed this matter. So, there cannot be an Adjournment Motion on the same subject, which was already discussed on the first day of the commencement of the Budget Session, that is, on the 17th of February. My point of order is how there can be an Adjournment Motion on the same subject again.

MR. SPEAKER: Please sit down.

SHRI KHARABELA SWAIN : In the name of Adjournment Motion, already one day has been wasted and everybody had spoken on this issue. Then, what is the necessity of repeating the same thing again? These Members who want to speak on this issue have already spoken. Since the same subject has already been discussed, there is no point in taking up this Adjournment Motion now. This is my point of order and I want your ruling on this.

MR. SPEAKER: There is no substance in your point of order. Please sit down. I now give the floor to Shri Rashid Alvi.

...(*Interruptions*)

SHRI KHARABELA SWAIN : This issue was already discussed.

MR. SPEAKER: I have gone through the Notice of Adjournment Motion as well as Rule 58, and this is within the purview of the same rule. I have not admitted the Motion and this is not a discussion on the Adjournment Motion. The question before the House is altogether a different question. Therefore, at this stage, I do not find your point of order to be correct.

SHRI KHARABELA SWAIN : Then, please allow me to raise this issue again. ...(*Interruptions*)

SARDAR SIMRANJIT SINGH MANN (SANGRUR): Please give me also a chance to speak.

श्री राशिद अलवी (अमरोहा) : सर, यह इंतिहाई सीरियस मामला है और इससे सिर्फ हमारा मुल्क हिन्दुस्तान ही अकेला मुतास्सिर नहीं हो रहा है, इस वाकये से पूरी दुनिया मुतास्सिर हो रही है। आज पूरी दुनिया परेशान है जो कुछ अमेरिका इराक पर कर रहा है। हमारी पोज़ीशन और ज्यादा सीरियस हो जाती है। पूरी दुनिया के नक्शे पर इराक की एक अलहदा हस्ती है। हिन्दुस्तान पर जब-जब परेशानी आई है, इराक ने हमारा साथ दिया है। जब 1965 की जंग हुई तो इराक हमारे साथ खड़ा हुआ। 1971 की लड़ाई हुई तो इराक हमारे साथ खड़ा था। यू.एन. में जब जब कश्मीर का मुद्दा आया तो इराक ने पाकिस्तान का साथ नहीं दिया, हिन्दुस्तान का साथ दिया। आज ऐसे मौके पर जब इराक की एक्जिस्टैन्स खत्म हो रही है, â€¦ (व्यवधान)

डॉ. सुशील कुमार इन्दौरा (सिरसा) : ट्रांसलेशन नहीं आ रहा है। उर्दू के शब्द मुतास्सिर का मतलब समझाइए।

श्री राशिद अलवी : आज ऐसे मौके पर जब इराक में हजारों इंसान मारे जा रहे हैं, बेगुनाह औरतें और बच्चे मारे जा रहे हैं और अमेरिका बार-बार कह रहा है कि अगर पूरी दुनिया भी मेरी मुखालफ़त करेगी तो में इराक को छोड़ने वाला नहीं हूँ।

महोदय, आज अमरीका कह रहा है कि मैं युनाइटेड नेशन्स की परवाह भी नहीं करने वाला हूं। यह इतना संजीदगी का मामला है कि अगर युनाइटेड नेशन्स की एग्जिस्टेंस खत्म हो गई, तो इस दुनिया के अंदर अमन और शान्ति कौन रखेगा? आज अमरीका ने पूरी दुनिया के चीथड़े बिखेर दिए हैं। उसने युनाइटेड नेशन्स के चीथड़े बिखेर दिए हैं। मैं बहुत संजीदगी के साथ यह बात कहना चाहता हूं कि अमरीका की फेहरिस्त में अफगानिस्तान के बाद इराक है। इराक के बाद भी, ऐसा नहीं है कि अमरीका खामोश हो जाएगा। अमरीका की फेहरिस्त में इराक के बाद सीरिया है, फिर ईरान है। अमरीका की फेहरिस्त में हिन्दुस्तान भी है। पाकिस्तान का वह हर तरह से साथ देता आया है। आज भी एक बिलियन डॉलर की सहायता पाकिस्तान को देने के लिए तैयार है। अफगानिस्तान पर जब अमरीका ने हमला किया था, तो हमने कहा था कि हमारी जमीन भी ले लो, आसमान भी ले लो और हमारे हवाई अड्डे भी इस्तेमाल कर लो, लेकिन अमरीका ने हमें जलील करने का काम किया। उसने हमारी मदद नहीं ली।

अध्यक्ष महोदय, मुझे खुशी हुई जब विजय कुमार मल्होत्रा साहब ने अभी-अभी कहा कि तालिबान भी उसी ने पैदा किए, बिन लादेन भी उसी ने पेदा किया और उनका नाम लेकर अफगानिस्तान को तबाह किया। मुझे लगता है कि अब इधर थोड़ी-थोड़ी तब्दीली आ रही है। इराक के मामले में कोई राजनीति नहीं होनी चाहिए। मुझे बहुत अफसोस के साथ कहना पड़ रहा है कि अमरीका और इराक की लड़ाई में बहुत सारे राजनीतिक दल यह सोच रहे हैं कि यदि हम इसका साथ देंगे तो हमें वोटों का फायदा मिलेगा और अगर हम उसका साथ देंगे, तो नुकसान होगा। राजनीति, इराक जैसे सैंसिटिव मामले पर नहीं होनी चाहिए। इराक के बेगुनाह लोगों का साथ हमें देना चाहिए। इस जंग को हमें पूरे अलफाज में कंडैम करना चाहिए और सरकार को इसका विरोध करना चाहिए। â€¦ (व्यवधान)

कुंवर अखिलेश सिंह : अध्यक्ष महोदय, एक तरफ तो अलवी जी सरकार का साथ दे रहे हैं और दूसरी तरफ सरकार से इराक युद्ध को कंडैम करने की बात कह रहे हैं। ये दोनों बातें एक साथ कैसे हो सकती हैं। â€¦ (व्यवधान)

श्री रामजीलाल सुमन : अध्यक्ष महोदय, अलवी जी, दोहरा आचरण अपना रहे हैं। â€¦ (व्यवधान)

श्री रघुनाथ झा (गोपालगंज) : अध्यक्ष महोदय, जीरे आवर शुरू हो चुका है। प्रश्न-काल समाप्त हो चुका है। मेरा आग्रह है कि इस बहस को चलाने से पहले जीरो आवर को सस्पेंड कर दीजिए। â€¦ (व्यवधान)

अध्यक्ष महोदय : देखिए हम सब लोग बहुत इम्पौर्टैंट विाय पर चर्चा कर रहे हैं। मैं चाहता हूं कि इस विाय पर एक यूनैनिमस रिजोल्यूशन पास करने की आवश्यकता है। The Government is also considering whether a unanimous resolution can be adopted. Let it be considered. मैं हर माननीय सदस्य के सुझाव सुन रहा हूं। राशिद अलवी जी आप अपनी बात पूरी कीजिए।

श्री राशिद अलवी : सर, मैं एक मिनट में अपनी बात समाप्त कर दूंगा। â€¦ (व्यवधान)

श्री सत्यव्रत चतुर्वेदी (खजुराहो) : अध्यक्ष महोदय, बुनियादी तौर पर आप इस बारे में विचार सुनना चाहते थे कि क्वैश्चन आवर को सस्पेंड किया जाए या नहीं। अब तो क्वैश्चन आवर पूरा हो गया है। इसलिए अब प्रश्न यह नहीं रह गया है कि क्वैश्चन आवर को सस्पेंड किया जाए या नहीं, बल्कि अब तो आपकी ओर से यह निर्णय आना बाकी है कि इस मामले पर आप डिसकशन अलाऊ कर रहे हैं या नहीं और यदि कर रहे हैं, तो कब, और वह डिसकशन किस रूप में होगा, इस पर आपका निर्णय आना चाहिए। क्वैश्चन आवर का समय तो अब समाप्त हो चुका है। â€¦ (व्यवधान)

श्री श्रीप्रकाश जायसवाल (कानपुर) : अध्यक्ष महोदय, क्वैश्चन-आवर आप सिद्धान्त रूप में सस्पेंड होना स्वीकार करें।

SHRI PRIYA RANJAN DASMUNSI : Sir, the notice for suspension of Question Hour has got no validity now because the time for Question Hour is over. Now, the only issue before you is whether the notice of Adjournment Motion can be admitted or not. We are not disputing its validity...(*Interruptions*)â€¦Let us see what the Government reacts. Then, this issue can be settled....(*Interruptions*)â€¦Now, the decision on the Adjournment Motion can be given...(*Interruptions*)

SHRI ADHI SANKAR (CUDDALORE): Sir, we do also have some sentiments on this issue. Please allow us also to speak...(*Interruptions*)

श्री रामजीलाल सुमन : अध्यक्ष महोदय, हमारा कार्य स्थगन प्रस्ताव का नोटिस है। प्रश्न काल समाप्त हो गया है। हमारी आपसे प्रार्थना है कि â€¦ (व्यवधान)

अध्यक्ष महोदय : आप उन्हें अपनी बात पूरी करने दीजिए।

...(व्यवधान)

श्री राशिद अलवी : मैं अपनी पार्टी की तरफ से कहना चाहता हूं कि इराक पर अमेरिका की जो जंग चल रही है, उसे यहां पर यूनेनीमसली कंडम करना चाहिए और हमें कहना चाहिए कि अमेरिका आज इराक के साथ जो कर रहा है, वह यूनाइटेड नैशंस के चार्टर के खिलाफ है। वह दुनिया में अमन और शांति के लिए एक बड़ा खतरा है। उसकी जितने सख्त अल्फाज के साथ हम मज़म्मत कर सकें, वह मज़म्मत हमें करनी चाहिए।

श्री चन्द्रकांत खैरे (औरंगाबाद, महाराट्र) : अध्यक्ष महोदय, अमेरिका ने इराक पर जो हमला किया, उसकी सारे विश्व में निंदा हो रही है। यह बहुत चिंता का विषाय है। ऑल पार्टीज की जब मीटिंग हुई थी। â€¦ (व्यवधान) आप बैठिये, मैं अभी बोल रहा हूं। â€¦ (व्यवधान) ऑल पार्टीज की मीटिंग के समय हमने अपनी पार्टी शिवसेना की भूमिका रखी थी। माननीय बाला साहेब ठाकरे जी जो कहा था, वह भी मैंने वहां कहा था। मैं यही कहना चाहता हूं कि सरकार इस विाय को बहुत गंभीरता से ले। सारे हिन्दुस्तान में यह चिंता का विाय का बना हुआ है। इराक पर हमला हुए आज 19 दिन हो गये हैं। अगर 19 दिनों तक हम यह चर्चा न करें कि उसमें हिन्दुस्तान की भूमिका क्या है तो यह ठीक नहीं होगा। यह मामला बढ़ता जा रहा है। अमेरिका अपनी मस्सल पावर, मनी पावर के कारण इराक पर युद्ध कर रहा है इससे सारे विश्व में चिंता पैदा हुई है। हम अमेरिका की निंदा करते हैं। इस पर सदन में पूरी गंभीरता के साथ चर्चा होनी चाहिए। उस चर्चा के समय हम अपने मुद्दे रखेंगे। â€¦ (व्यवधान) प्रश्न काल तो खत्म हुआ, अभी जीरो ऑवर भी खत्म होगा। â€¦ (व्यवधान)

अध्यक्ष महोदय, मैं आपके माध्यम से सरकार से यह विनती करूंगा कि इस विाय पर त्वरित चर्चा शुरू की जाये। â€¦ (व्यवधान) हम समर्थन क्यों वापिस लें ? इस पर त्वरित चर्चा शुरू की जाये क्योंकि यह बहुत महत्वपूर्ण विाय है। â€¦ (व्यवधान)

श्री सुरेश रामराव जाधव (परमनी) : इसके बारे में शिवसेना प्रमुख श्री बाला साहेब ठाकरे ने सबसे पहले कंडम किया था। â€¦ (व्यवधान)

श्री चन्द्रकांत खैरे : आपसे पहले उन्होंने कंडम किया था। मैं कहना चाहता हूं कि इस विाय पर चर्चा होनी चाहिए और जल्द से जल्द चर्चा शुरू होनी चाहिए। â€¦ (व्यवधान)

SHRI ADHI SANKAR : Sir, India is the largest democratic country of the world...(*Interruptions*)

अध्यक्ष महोदय : आपकी पार्टी के दो लोग बोले हैं। मैं और कितने लोगों को बोलने की परमीशन दे सकता हूं?

...(व्यवधान)

श्री रामजीलाल सुमन : अध्यक्ष महोदय, मैं एक मिनट लूंगा। â€¦ (व्यवधान)

श्री रघुनाथ झा : अध्यक्ष महोदय, सरकार एक निंदा प्रस्ताव लाये और उस पर यहां बहस हो। â€¦ (व्यवधान)

MR. SPEAKER: Please remember that the Government is also thinking whether a unanimous resolution can be adopted on this issue. They might be, probably, discussing with others also, and it requires some time. Therefore, I am allowing the Members to speak so that I know the views of each and every section of the House. Please co-operate with me. As soon as we come to a conclusion that we can pass a unanimous resolution, the matter would be decided.

...(*Interruptions*)

SHRI RAM VILAS PASWAN : Sir, before passing the resolution, why do you not discuss the Adjournment Motion?

MR. SPEAKER: That is what I am saying. Adjournment Motion may not be required.

SHRI RAM VILAS PASWAN : That is a different thing....(*Interruptions*)

श्री रामजीलाल सुमन : अध्यक्ष महोदय, हमारा कार्य स्थगन प्रस्ताव का नोटिस है। आपने हमारा पक्ष तो सुना नहीं। आपको हमारी बात भी सुननी चाहिए। â€¦ (व्यवधान)

MR. SPEAKER: I have permitted Shri Adhi Sankar to speak.

...(*Interruptions*)

श्री राम विलास पासवान : अध्यक्ष महोदय, आप चाहे जिस फार्म में लीजिए, लेकिन एडजर्नमैंट मोशन के ऊपर डिसकशन होना चाहिए।

यह कोई मामूली चीज नहीं है। इसलिए एडजर्नमेंट मोशन पर आप बहस कराइए।â€¦ (व्यवधान)

अध्यक्ष महोदय : मामूली चीज नहीं है, इसीलिए तो मैं एडजर्नमेंट मोशन डिस-एलाउ कर रहा हूं।

â€¦ (व्यवधान)

अध्यक्ष महोदय : आप आदि शंकर जी को सुनिए।

SHRI ADHI SANKAR : Sir, India is the largest democratic country. Our Party, DMK, expressed its views in the All Party Meeting, condemning the activities of USA. Our leader, Kalaignar Karunanidhi condemned the activities of both USA and UK. The war is an attack against the innocent people and not merely on Iraq. It is an attack against humanity. It is an attack against the sovereignty of other countries. Our leader Kalaignar Karunanidhi issued a Press Statement saying that the US Government should withdraw its forces immediately so as to protect the innocent people of Iraq. I request the Government of India, on behalf of DMK Party, to pass a Resolution to request the Government of United States of America to withdraw its forces from Iraq. ...(*Interruptions*)

SHRI S. JAIPAL REDDY (MIRYALGUDA): Sir, we had a discussion as to why the Question Hour should be suspended. However, we are yet to have a discussion on the Adjournment Motion itself. There is a need to have a substantive discussion on that issue. So, you may kindly permit us to have such a discussion. ...(*Interruptions*)

श्री राम विलास पासवान : अध्यक्ष जी, इससे ज्यादा एडजर्नमेंट मोशन के लिए कोई विाय उपयुक्त नहीं हो सकता है।â€¦ (व्यवधान)

श्री रामजीलाल सुमन : अध्यक्ष महोदय, हमारा कार्य स्थगन प्रस्ताव का नोटिस है।â€¦ (व्यवधान) आप हमें बोलने की अनुमति दीजिए।

MR. SPEAKER: Dr. V. Saroja. She has become the new leader of her party; kindly let her speak.

DR. V. SAROJA (RASIPURAM): Mr. Speaker, Sir, I thank you very much for giving me this opportunity.

श्री राम विलास पासवान : सर, आप हाउस में एडजर्नमेंट मोशन पर डिसकशन कराइए। यह बहुत ही गंभीर मामला है।â€¦ (व्यवधान)

DR. V. SAROJA : Sir, on behalf of my Party, AIADMK and also my leader Dr. Puratchi Thalavi and CM, I place here, the sentiments expressed by the people of Tamil Nadu, through the Resolution passed by the State Legislative Assembly which I would like to quote.

Sir, I may be permitted to speak in my mother tongue, Tamil so that the exact expression of the people of Tamil Nadu will be properly expressed here.

*Sir, let me read out the unanimous resolution passed in the Legislative Assembly of Tamil Nadu on 26th March, 2003.

"The Legislative Assembly of Tamil Nadu expresses its deep anguish and sorrow at the way in which US had declared a war against Iraq in an unjustified manner ignoring the opposition to it by most of the countries of the world. US had even gone beyond the suggestions offered by the UN. This Assembly is aggrieved to witness the plight of thousands of innocent people of Iraq who are killed in the war. Even without a firm basis, US has unilaterally declared a war setting aside the view of the comity of nations. The Legislative Assembly of Tamil Nadu on behalf of the people of the State seriously condemn the US action to draw Iraq into war with the help of UK and certain other countries.

This unjustified war against Iraq must be ended at once; world peace and justice must be established; pressure must be put on US and its allies; suitable measures in this regard must be taken up by the Union Government and this House through the Government of Tamil Nadu urges upon the Centre to resort to appropriate action in this regard at the earliest. This House calls upon the Union of India to mobilise the support of the like minded nations and through the UN to bring to an end this unjust war undertaken by US and its allies. Urgent steps to immediately withdraw the allied forces from Iraq must be taken up at the earliest. This Legislative Assembly urges upon the Government of India to take immediate measures in this regard. "

On behalf of AIADMK and my party leader Dr. Puratchi Thalavi and on behalf of the people of Tamil Nadu, I place before this august House the unanimous resolution passed by the Tamil Nadu Legislative Assembly.

This unjust war against Iraq must cease immediately and the US and allied forces must withdraw forthwith. Our Union Government must act fast on this issue.

*Translation of speech originally delivered in Tamil.

डॉ. रघुवंश प्रसाद सिंह : अध्यक्ष महोदय, आज पूरे देश और दुनिया की नज़र हिन्दुस्तान की पार्लियामेंट पर लगी हुई है और आप सर्वोच्च आसन पर बैठे हुए हैं। दुनियाभर के हर एक मुल्क में आम जनता इराक पर जो हमला किया गया और जो युद्ध किया जा रहा है, उसके खिलाफ आवाज उठा रही है। यूएनओ की अवमानना हुई है। मानवता पर हमला हुआ है। इराक हिन्दुस्तान का मित्र रहा है। ऐसे समय में सरकार बताए कि हिन्दुस्तान कहां पर खड़ा है?

सरकार क्यों हिन्दुस्तान को कायरता की श्रेणी में रखने का काम कर रही है। सरकार क्यों नहीं युद्ध बंद करने के बारे में प्रस्ताव लाती और क्यों नहीं युद्ध की निंदा का प्रस्ताव लाती। प्रधान मंत्री जी ने राजनीतिक दलों की बैठक बुलाई थी। उसमें तमाम राजनीतिक दलों के नेताओं ने कहा था कि अमेरिका की इस कार्रवाई की निंदा की जाए, यह मानवता पर हमला है। लेकिन सरकार क्यों इस तरह से हिन्दुस्तान को नीचा दिखाने का काम कर रही है। इससे भविय खतरे में पड़ सकता है। हमारे पुरखों ने भगवान बुद्ध ने, भगवान महावीर ने और महात्मा गांधी ने विश्व शांति का संदेश दुनिया को दिया था। पंडित नेहरू के समय में हमारे देश ने गुट निरपेक्षता का

सिद्धांत अपनाकर दुनिया की अगुवाई की थी। आज अमेरिका सुपर पावर हो गया है। हिन्दुस्तान को झुकना नहीं चाहिए और बाकी देशों को एकजुट करके विश्व शांति के लिए तथा एक-दूसरे देशों के सहअस्तित्व के लिए खड़ा होना चाहिए। लेकिन मैं देख रहा हूं कि सरकार की तरफ से पहल नहीं हो रही है। अमेरिका की निंदा हो। युद्ध बंद करने का प्रस्ताव पारित हो और अमेरिका की घोर भर्त्सना की जाए।

डॉ. विजय कुमार मल्होत्रा : ये शब्द असंसदीय हैं, अतः इनको कार्यवाही से निकाल दिया जाए।

MR. SPEAKER: I have heard the views expressed by Members of different sections of the House. It is enough. I may not be able to accept the Adjournment Motion, since the Government has also said that it is thinking of bringing some sort of Resolution before the House, and there is no direct responsibility of the Government for the event. I adjourn the House for Lunch up to 2 o'clock. After that we can meet again at 2 o'clock.

12.22 hours

The Lok Sabha then adjourned till Fourteen of the Clock.
